

NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

CA(CAA) No. 68/NCLT/AHM/2017

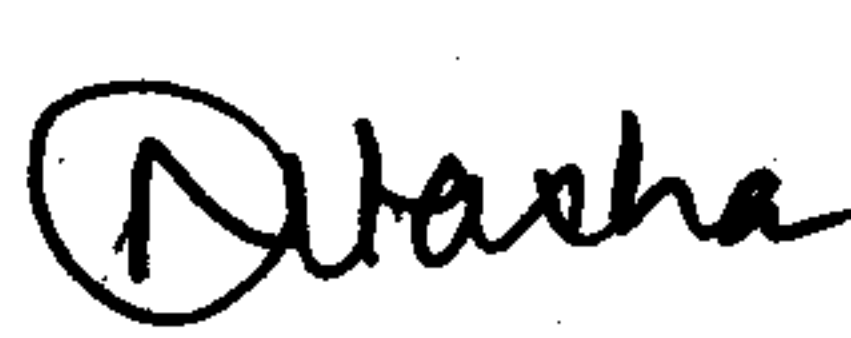
Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.05.2017

Name of the Company: Sabar Export (I) Pvt Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013


| S.NO. | NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|------------------------|-------------|----------------|---|
| 1. | NAVIN PAHWA | Adv . | Applicant |  |
| 2. | | | | |

ORDER

Learned Advocate Mr. Navin Pahwa present for Applicant.

Heard arguments of Learned Counsel for Applicant.

Orders reserved.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 29th day of May, 2017.